

Round Table Conference on Babri Masjid-Ram Janam Bhoomi dispute

1283. SHRI Y. S. RAJA SEKHAR REDDY:
SHRI UTTAM RATHOD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal to convene a "round table" conference of Babri Masjid Action Committee, VHP representatives and Government to consider the Ram-Janam Bhoomi issue;

(b) if so, the details thereof;

(c) whether any efforts are being made by Government to have the hearing of the case in the High Court expedited; and

(d) if so, when is the matter likely to be taken by the Court for hearing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). The Government has been holding discussions with a number of leaders and representatives with a view to find an amicable solution.

(c) and (b). The State Government of U.P. is a party to the case before the High Court. The Court has resumed the hearing of the matter after summer vacations. It is now listed for further hearing on the 22nd August, 1990.

Appointment of Chairman and Managing Director of Shipping Corporation of India

1284. SHRI ARVIND KAMBLE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the post of Chairman and Managing Director in Shipping Corporation of India is lying vacant;

(b) if so, since when; and

(c) the reasons for the delay in filling up the post?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN): (a) to

(c). The post of Chairman and Managing Director, Shipping Corporation of India Ltd had been vacant since 22.12.89. The senior most Joint Managing Director of the Shipping Corporation of India has been looking after the duties of the Chairman and Managing Director. The matter is under consideration.

Printing of Telephone Numbers of Public Utility in Telephone Directory

1285. SHRI PRATAPRAO B. BHOSALE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the telephone numbers of PCs and D.P.C.Os were being printed in Telephone Directory of Delhi prior to the current edition;

(b) if so, the reasons for discontinuance of this facility;

(c) whether it is proposed to print all such telephone numbers of public utility in the future editions of telephone directory of Delhi; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Allocation and Expenditure on National Highways in Uttar Pradesh

1286. SHRI KALPNATH SONKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the particulars of National Highways in Uttar Pradesh;

(b) the amount allocated and spent on the maintenance and construction of various National Highways during the last years; and

(c) the amount likely to be allotted for various National Highways in the next two years?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN): (a) to (c). A statement is enclosed.